

Annexure – 7													
Name of the corporate debtor: Quanteco World Limited; Date of commencement of CIRP: 12.09.2025; List of creditors as on: 16.02.2026													
List of Operational Creditors (Government Dues)													
Sl. No.	Details Of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC,if applicable					
1	Income Tax Department (TDS)		20-01-2026	42,910	42,910	TDS Dues	No	0	0	0	0	0	
3	Office of the Assistant Commissioner of Tax Investigation, GST Department		04-02-2026	34,99,39,566	0	GST Dues	No	0	0	0	0	34,99,39,566	GST Department filed their claim on the basis of various orders issued during the moratorium period and there was no determined liability as on ICD. Hence the claim is rejected.
Total				34,99,82,476	42,910				0	0	0	34,99,39,566	

Sd/-

DEEPAK KUMAR GARG

Interim Resolution Professional

QUANTECO WORLD LIMITED

(Formerly known as : Suumaya Trans Logistics Limited)

IP REG. NO.: IBBI/IPA-002/IP-N00796/2019 -2020/12560

AFA Valid upto: 31-Dec-26

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